

## Annexure -8

Name of the Corporate Debtor: Privilege Industries Limited

Date of Commencement of CIRP: 15<sup>th</sup> February 2023List of Creditors as on 6<sup>th</sup> June 2023

List of Operational creditors (other than Workmen and Employees and Government Dues)

S. No	Details of Claimant		Details of Claim received		Details of Claim admitted				Amount of Contingent claim	Amount of any mutual Department Government dues, that may be set-off	Amount under verification	Amount rejected	Remarks
	Ref No.	Name of Claimant	Date of claim submission	Amount claimed	Amount admitted	Nature of Claim	Whether Related Party?	% of voting share in CoC, if applicable					
1	OCC (Others) - 1	Housing Development and Infrastructure Limited	23-Mar-23	2,88,23,432	1,94,19,723	Operational	Yes	-	-	-	94,03,709	-	Claim is admitted to the extent of Property tax claimed by MCGM. However, if MCGM files a separate claim, then the same shall be admitted and this claim shall be revised accordingly. For the claim pertaining to Common Area maintenance charges, the same is under verification.
		Total		2,88,23,432	1,94,19,723			-	-	-	94,03,709	-	